

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **01.04.2024** (MONDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),  
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)  
Hon'ble Mr. Arun Baroka, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 96/2024 Additional docs. IA No. 265/2024	K Lakshma Reddy Vs Telangana State Rajiv Swagruha Corporation Ltd.	Ms. Deepika Murali	
2	Comp App (AT) (CH) (Ins) No. 97/2024 For Condone Delay IA No. 269/2024 For Urgent Hearing IA No. 268/2024 For Stay IA No. 266/2024 To dispense with IA No. 267/2024	STEAG Energy Services (India) Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of M/s Coastal Energen Pvt. Ltd. & 2 Ors.	Mr. AVS Subramanyam	
3	Comp App (AT) (CH) No. 03/2024 Delay in refileing IA No. 72/2024	Laila Babu & Anr. Vs Dr. PK Abraham & 5 Ors.	Ms. Karthika KJ	
4	Comp App (AT) (CH) No. 17/2024 For Stay IA No. 293/2024	Madras Race Club Rep by its Secretary Vs R.D. Ramasamy & Anr.	Ms. Preeti Mohan	
5	Comp App (AT) (CH) (Ins) No. 111/2024 For Exemption IA No. 298/2024 For Stay IA No. 297/2024	Mr. Jangam Gopi, Ex- Director & Shareholder of GJS Infratech Pvt. Ltd. Vs DSRK Saibaba, IRP of GJS Infratech Pvt. Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	
6	Comp App (AT) (CH) No. 108/2023 For Stay IA No. 1370/2023	Reliance Commercial Finanace Ltd. Vs Mr. Venkatraman Subramanian & Anr.	Ms. K Jayasudha	

For Defects/Rectification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	9805118/00487/2022 (Diary No. 226/2022)	Rekha Vs Tata Capital Financial Services Ltd.	M/s Ahmad Associates Mr. Mubarak Ahamd	
8	9805111/01339/2022 (Diary No. 674/2022)	Mrs. Nuzhat Aisha Naseer Vs State Bank of India	M/s GS Law Advocates Mr. G Sridhar	
9	9805130/00883/2022 (Diary No. 432/2022)	Udata Venkateshwara Rao Vs Master Weaver Ethnics India Pvt. Ltd.	Mr. T Mahesh Kumar	
10	9805130/00948/2022 (Diary No. 433/2022)	GE Capital Global Energy Investments BV Vs TVL Narasimha Rao	Mr. Dwarakesh Prabhakaran	
11	9805118/00739/2022 (Diary No. 334/2022)	Greeta Musical Instruments Manufacturing and Exporters Pvt. Ltd. Vs JJ Fincap Pvt. Ltd.	Mr. R Parthasarathy	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 14/2021 To Dispense with IA No 36/2021 For Condone Delay IA No. 37/2021 For Stay IA No. 38/2021	Shri SP Shanmugam Shareholder & Managing Director of M/s Shaan Technologies India Pvt. Ltd. Vs M/s. V-Con Integrated Solutions Pvt. Ltd. & Anr	Mr. Derrick Sam Mr. Hari Radhakrishnan G.	Mr. Yashvardhan Roy- R1
13	Comp App (AT) (CH) (Ins) No.156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega	Mr. K Gaurav Kumar	Mr. Ramasubramaniam Raja- R1

		Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr.  <b>WITH</b>		Mr. J. Manivannan- R2
14	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav & Anr.  <b>WITH</b>	Mr. AS Arvind	Mr. K Gaurav Kumar-R1 Mr. Ramasubramaniam- R2
15	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav & Anr.	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS-R2
16	Comp App (AT) (CH) (Ins) No. 98/2024 For Stay IA No. 270/2024 For Urgent Listing IA No. 271/2024	Mr. Raja Sekhara Rao Narayanam, Suspended Director of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & 2 Ors. Vs Mr. Kalvakolanu Murali Krishna Prasad, IRP of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & Anr.	Mr. M Muraleedhara Reddy	Mr. ML Ganesh-R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) No. 33/2021	Badigeri John Davidson & 4 Ors. Vs M/s Ceylon and India General Mission & 9 Ors.	Mr. Sivarama Krishnan MS	Mr. R Abdul Mubeen

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union & 4 Ors Vs Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & 5 Ors.  <b>WITH</b>	Mr. B Arvind Srevatsa	Mr. S. Satyanarayanan-R1 Mr. R Sugumaran-R5
19	Comp App (AT) (CH) (Ins) No. 104/2021	Ganesh Cartons India Pvt Ltd. & 3 Ors. Vs. Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & Anr.  <b>WITH</b>	Mr. Abhinav Parthasarathy	Mr. S. Satyanarayanan-R1 Mr. R Sukumaran-R2
20	Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with IA No. 201/2021 IA No. 202/2021 Additional docs IA No. 641/2022	Muhamad Yavar Dhala Vs Kavitha Surana & 2 Ors.	Ms. Tanya Kapoor	Mr. S. Satyanarayanan-R1 Mr. MS Viswanathan- R2 Mr. R Sukumaran-R3
21	TA No. 194/2021 (Comp App (AT) (Ins) No. 469/2021 IA No. 1205, 1206 & 1207/2021)	Income Tax Department Through Deputy Commissioner of Income Tax Vs ILC Industries Ltd & 2 Ors.	Mr. J Narayanaswamy	Mr. Ankur S. Kulkarni- R1
22	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr.	Mr. Ramasubramaniam Raja	Mr. Anant Merathia-R1 Mr. Thriyambak J Kannan- R2

23	TA (AT) No. 191/2021 (Comp App (AT) (Ins) No. 804/2019)	Huayong Communications HK Company Ltd. Vs Kavveri Telecom Products Ltd.	M/s UKCA and Partners	
24	TA (AT) No. 258/2021 (CA (AT) (Ins) No. 83/2021)	INKEL Ltd. Vs Shaji Mathew & Anr	Mr. Aditya Venugopalan	Mr. Harikumar G Nair
25	Comp App (AT) (CH) (Ins) No.52/2021 For Stay IA No. 118 & 681/2021 For Urgent Hearing IA No. 120/2021 To Implead IA No. 279/2022	KCP Shivraman Vs. Ms. Subramaniam Aneetha, RP, Karur KCP Packkagings	Ms. R Sowmya Ms. S Varshini	Mr. Avinash Krishnan Ravi
26	Comp App (AT) (CH) (Ins) No.157/2021 For Stay IA No. 317/2021 To Dispense With IA No. 318/2021 For Urgent Hearing IA No. 566/2021	R. Arumugasamy Vs Ashok Velamur Sheshadri & Anr  <b>WITH</b>	Mr. B Natarajan	Mr. Vipin Warriar – R1 Mr. ML Ganesh-R2
27	Comp App (AT) (CH) (Ins) No. 158/2021 For Stay IA No 319/2021 To Dispense with IA No. 320/2021 For Urgent Hearing IA No. 565/2021	R. Arumugaswamy Vs Ashok Velamur Sheshadri & Anr	Mr. B Natarajan	Mr. Vipin Warriar – R1 Mr. ML Ganesh-R2
28	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors. <b>WITH</b>	Mr. NP Vijaykumar	M/s Ramani & Shankar- R2- R4
29	Comp App (AT) (CH) No. 60/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors.	Mr. Ramaswamy Meyyappan	M/s Ramani & Shankar
30	Comp App (AT) (CH) (Ins) No. 420/2022 For Condone Delay IA No. 1029/2022 For Stay IA No. 1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	

**02:00 pm**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743 & 1372/2023 For Urgent Hearing IA No. 744/2023 For Vacate Stay IA No. 1372/2023	Disha Choudhary, Erst. Managing Director, Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Mr. T Ravichandran-R1 Ms. P Chitra Nirmala- R2
2	TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020) Additional docs. IA No. 179/2024	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr. T Ravichandran- R1
3	Comp App (AT) (CH) (Ins) No. 163/2023 To dispense with IA No.33/2023 For Stay IA No. 532/2023 Leave to file IA No. 534/2023	M/s. Shubham Corporation Pvt. Ltd. Vs Mr. Kotoju Vasudeva Rao, IRP, Navayuga Infotech Pvt. Ltd. & Anr.	Mr. Sandeep Kumar Ambalavanan	Mr. VVSN Raju- R1 Mr. Avinash Krishnan Ravi- R2
4	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No. 745/2023 For Stay IA No. 746/2023 To implead IA No. 821/2023 For Amendment IA No. 45/2024	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr.  <b>WITH</b>	Mr. S Vibu Nandhan	M/s Tatva Legal Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
5	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No. 749/2023 For Stay IA No. 750/2023 To implead IA No. 820/2023 For Amendment IA No. 46/2024	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. S Vibu Nandhan	M/s Tatva Legal Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2

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**By the order of Hon'ble Member (Judicial)**

**Chennai Bench**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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